



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 24th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/314/2017	GITANJALI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM MRS.R B BORA
2	WA/199/2019 FIXED, WITH REVIEW PET. 65/2022 (D/O), REVIEW PET. 66/2022 (D/O)	M/S. CENTURY MERCANTILE PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM MR. S CHAKRABORTY AMICUS CURIAE
3	WITH WA/203/2019	SRI BASANT KUMAR DUGAR (JAIN), Versus THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM
4	WITH WA/204/2019	SRI BHUSHAN KUMAR JAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM
5	I.A.(Civil)/2707/2022 in WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD Versus KHANDAN KUMAR DAS AND 2 ORS	MR. P BORDOLOI	GA, ASSAM
	WITH WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD Versus KHANDAN KUMAR DAS AND 2 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR. A K BARUAH (r-1) MR A DAS (r-1) MR T DAS (r-1)
6	I.A.(Civil)/3305/2023 in WA/387/2023	CANARA BANK Versus M/S NEW MALAMATI TEA ESTATE AND 3 ORS.	MR S BORTHAKUR MR H P NEPAL	MR. A BISWAS (R1, R2) MR R KALITA (R1, R2) ASSTT.S.G.I.
	WITH WA/387/2023	CANARA BANK Versus M/S NEW MALAMATI TEA ESTATE AND 3 ORS.	MR S BORTHAKUR MR H P NEPAL	MR. A BISWAS (R1, R2) MR R KALITA (R1, R2) MRS. R DEVI (r-3,4) DY.S.G.I.
7	I.A.(Civil)/875/2024 WITH PIL/101/2013 (D/O) in PIL/101/2013	THE STATE OF ARUNACHAL PRADESH Versus R T TARA AND 17 ORS	MR. B D GOSWAMI	

8 **WITH**
[Cont.Cas\(C\)/458/2020](#) JARO NATUNG AND 3 ORS. MR. S K DEORI MR. B D GOSWAMI (R- 2)
Versus MS. SOMILA MR. B D GOSWAMI (R- 2)
N.T.GLOW, IRS AND 5 ORS. MR. B DEORI MR A CHANDRAN (R- 2)
MR. A KASHYAP MR A CHANDRAN (R- 2)
MR A HUSSAIN (r-3,6)

9 [I.A.\(Civil\)/1508/2024](#) DIPIL KR DAS MR B SINHA
Versus MR. S SAIKIA
in WA/4947/2024 THE UNION OF INDIA AND 3 ORS

WITH
[WA/4947/2024](#) DIPIL KR DAS MR. S SAIKIA
(Filing Number) THE UNION OF INDIA AND 3 ORS F

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

10 [WA/69/2024](#) MAMONI BORBORUAH BORGHAIN MR. B PHUKAN GA, ASSAM
FIXED **Versus** MR. B PHUKAN SC, INDUSTRIES &
THE STATE OF ASSAM AND 4 ORS. E MR N M HAZARIKA COMMERCE
MR R RAJKHOWA SC, FINANCE
MR B KHAKHLARY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 24th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/504/2024 WITH LCR	KABEL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR M Z SHAH MR. R ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/2678/2024	SURJA BHANU Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/2686/2024	MANGAL THIKADAR Versus THE UNION OF INDIA AND 7 ORS	MR R K MOUR MR. R GUPTA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
4	WP(C)/3539/2017 FIXED	STATE OF ASSAM and ANR. Versus MD. GIYASUDDIN	MR.B N SARMA ASSTT.S.G.I. SC, C G S C SR. GA, ASSAM	MR. S HUSSAIN MR. M HOQUE MR. S H SIKDAR
5	WP(C)/7375/2017 WITH LCR	SAHAJAHAN ALI @ CHAHJAHAN ALI @ SAHJAHAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.M HAQUE MR.S HUSSAIN MR.K MIRA	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/7380/2017 WITH LCR	JAYEDA BEGUM @ JABEDA BEWA @ JAYEDA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S U AHMED MR.S HOQUE MR.M ALI MS.P DAS	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/7961/2017 WITH LCR	MAKHANI DAS @ BARMAN Versus THE UNION OF INDIA and 8 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAMR. 2 to 9. ASSTT.S.G.I.(R. 1.)
8	WP(C)/8203/2017 WITH LCR	PADU DAS DAS Versus THE UNION OF INDIA and 3 ORS	MR.K K DEY MRV K BAROOAH	GA, ASSAM SC, NRC SC, ELECTION COMMISSION. ASSTT.S.G.I.

9 [WP\(C\)/8206/2017](#)
WITH LCR

JAHIRUL ISLAM and ANR.
Versus
THE STATE OF ASSAM and 4 ORS.

MR.D K DAS
MS.P BHUYAN

GA, ASSAM
MS.A VERMA
MR.D BARUAH
SC, NRC
ASSTT.S.G.I.
SC, ECI

10 [WP\(C\)/8771/2018](#)
B/O, WITH OFFICE NOTE

MINATI RAY
Versus
THE STATE OF ASSAM AND 6 ORS.

MR. I H SAIKIA
MR. K KALITA
MR K KASHYAB
MS L HMAR

GA, ASSAM
MS. M SARMA
MR. J C GOGOI
MR. K KALITA
MR. D HANDIQUE
MR. P RAHMAN (R-7)
MR. S ALI (R-7)
SC, HEALTH
MR. H KAKATI

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/194/2023	GUNAMA ENTERPRISE AND ANR Versus OIL INDIA LIMITED AND 2 ORS	MR. T BARUAH MR. S J SARMAH K. KALITA	SC, OIL
2 WP(C)/7357/2023 B/O	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
3 WP(C)/2685/2024	MD. MANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
ORDER NO STEPS			
4 Cont.Cas(C)/144/2023	TAHIR KHAN Versus ANSHUL GUPTA AND 4 ORS.	MS. B S GOYAL MR. A J HAZARIKA	
ADMISSION			
5 WP(C)/3152/2017 FIXED	MANAB JYOTI KALITA Versus THE STATE OF ASSAM and 3 ORS.	MR.B B BORAH MS.J CHETRY MS.M BORA MSL BARUAH MR.PARTHIB KR. GOSWAMI	GA, ASSAM MR. R R Gogoi, SC, FOREST DEPARTMENT
6 WP(C)/5059/2017	CHAMPAK SING RAY Versus THE UNION OF INDIA and 6 ORS.	MR.S K ROY MRSM M ROY	GA, ASSAM MS.R BARUAH MS.M CHATTERJEE MSK KALITA MS.M ACHARYYA MRS.U CHAKRABORTY SC, NF RLY
7 WITH WP(C)/4958/2017	RAJIB RAY Versus THE UNION OF INDIA and 6 ORS.	MR.S K ROY MRS M M ROY	GA, ASSAM MS.R BARUAH MS.M CHATTERJEE MS K KALITA MRS.U CHAKRABORTY SC, NF RLY MS.M ACHARYYA

8	WP(C)/6848/2017 CAVT. NO. 1508/17 WITH LCR	MANAGEMENT OF PERTABGHUR TEA ESTATE Versus THE SECRETARY, AKHIL BHARATIYA CHAH MAZDOOR SANGHA and ANR.	MR.S N SARMA MR.K KALITA MR.K M HALOI MS.T DEURI MR.A JAHID	MR.A BARUAH FOR CAVEATOR
9	WP(C)/8154/2017	M/S. SANYEEJI ISPAT LTD. and ANR. Versus ASSAM POWER DISTRIBUTION CO. LTD and 6 ORS.	MR.S P ROY MS.N RAI MRA K RAI MR. A C RAY MR.R P N SINGH MR.T R ROY MR. C P SHARMA	SC, APDCL MR. P N GOSWAMI
10	WP(C)/4551/2018	GOPAL SARKAR @ GOPAL CH. SARKAR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 7 ORS.	MR N DUTTA MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, AFDC
11	WP(C)/64/2021	THE MANAGEMENT OF MAHADEOBARI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. P KALITA (R-3)
12	WP(C)/6083/2021 CAVT. NO.06262/021,	M/S BAISHNAB TECHNOLOGIES PRIVATE LIMITED Versus THE UNION OF INDIA AND 3 ORS	MR B ACHARYYA MS. M ACHARYYA MR A DAS	GA, ASSAM MR H GUPTA (C.G.C., R1) MR N BARMAN ASSTT.S.G.I. FOR CAVEATOR
13	WP(C)/6085/2021	FOOD CORPORATION OF INDIA HANDLING WORKERS UNION Versus DIVISIONAL MANAGER AND 3 ORS	MR A DASGUPTA MR. B DAS	SC, F C I
14	WP(C)/6265/2021	BARDUAR GAON PANCHAYAT SAMABAI SAMITY LTD. AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR. D DAS SR. ADV MR D KALITA MS A BHUYAN	MR. D DAS SR. ADV MR. K GOGOI (R NOS.1 to 4)
15	WP(C)/4234/2022 WP(C) 3205/2022 (D/O)	M/S B B ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH P. SWARGIARY	MR. K K PARASAR ASSTT.S.G.I.
WITH				
16	WP(C)/986/2023	M/S B B ELECTRICALS Versus UNION OF INDIA AND 3 ORS.	MS. M BORAH S KALITA	MR. K K PARASAR DY.S.G.I.
17	WP(C)/4605/2022 B/O	MUJIB ROHMAN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS S RAHANA MR. A M AHMED MR. P DEKA MR A DAS P. GHOSH	GA, ASSAM
18	WP(C)/4606/2022 B/O	MD. RAHMAT ALI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS S RAHANA MR. A M AHMED MR. P DEKA MR A DAS P. GHOSH	GA, ASSAM
19	WP(C)/5707/2022 B/O	M/S BALAHI CHAMPARA FISHERY CO- OPERATIVE SOCIETY LTD Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 4 ORS	MR. N C DAS MS. M DEVI MR. A DAS	MR. N BORAH(R-5) MR H MAZUMDER(R-5) SC, AFDC
20	WP(C)/5924/2022	PULEN HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE
WITH				
21	WP(C)/5878/2022	M/S P.K. ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE

22	WITH WP(C)/5897/2022	SARAT KALITA Versus THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE
23	WITH WP(C)/5971/2022	RAJIB KR. DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE
24	WITH WP(C)/5982/2022	PRADIP RAJBANGSHI Versus THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE
25	WP(C)/1430/2023	GUWAHATI WELFARE ASSOCIATION FOR RICKSHAW DRIVERS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. R SARMA MS. J TAMULI	GA, ASSAM SC, TRANSPORT SC, GDD SC, GMC
26	WP(C)/1485/2023 B/A	PRADIP KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA MR. N J GOGOI MS S KAR	GA, ASSAM
27	WP(C)/2670/2023 B/O	SUBIR PAUL Versus THE STATE OF ASSAM AND 10 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
28	WP(C)/3903/2023	M/S KHAN BROTHERS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR H MAZUMDER MISS. J GOGOI	MR. S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE SC. ASSAM SEED CORPN.
29	WITH WP(C)/3882/2023	M/S R AND D ASSOCIATES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE
30	WP(C)/4853/2023 FIXED	DLIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 8 ORS	MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM MR H GUPTA SC, TRANSPORT SC, FOREST
31	WP(C)/4940/2023 B/O	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM
32	WP(C)/6869/2023 FIXED	M/S NIRMAL SEEDS PVT LTD Versus THE STATE OF ASSAM AND ANR	MS S CHAKRABORTY	SC, AGRI. DEPARTMENT
33	WP(C)/697/2024	DINAMANI HALOI Versus THE STATE OF ASSAM AND 5 ORS	MS. S CHUTIA MS. P CHUTIA	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
34	WP(C)/1671/2024 FIXED	RISHAB KUMAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MS. M KECHII	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.

ORDERS

35	Cont.Cas(C)/471/2018	ISKANDAR ALI TALUKDAR Versus MADHUMITA DEY AND 9 ORS	MR. I H LASKAR MR. A M BARBHUIYA MR. A M BARBHUIYA F BEGUM MS. S F MAITAI MS. M MEDHI	MR. D SAIKIA (R2) MR. T C CHUTIA (R1) MRS. D DAS BARMAN MR. B GOGOI (R2) MS. N DAS (R1) MR P NAYAK (R2) MR D K ROY (R1) MS. I KAKATI (R1) MS. P CHUTIA MR. D S DEKA (R2) MS. D D BARMAN, GA ASSAM
36	Cont.Cas(C)/21/2020	M/S. ASSENT CHEMICALS LTD. Versus NIRAJ VERMA AND 5 ORS	MR A CHOUDHURY MS D KALITA MR H BETALA MR. R K AGARWALA	MR. R M DAS MR. R M DAS
37	WP(C)/5010/2022	PRIYA NATH NATH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	SC, P AND R.D.
38	WP(C)/6131/2022	ANOWAR ALI AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM
39	Cont.Cas(C)/354/2023	DR. CHYAWAN PRAKASH MEENA Versus RAJA GHOSH, IRS AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY	MR. S C KEYAL (r-2,4,5) MS. R DEKA (r-4)
40	Cont.Cas(C)/780/2023	SALEHA BEGUM AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	
		WITH		
41	Cont.Cas(C)/781/2023	HARESWAR KALITA AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	
		WITH		
42	Cont.Cas(C)/782/2023	SARAT BORA AND ANR Versus DIBYAJYOTI DOWARAH	MR. K I MAZUMDER	
43	WP(C)/6645/2023	MOKBUL HUSSAIN PATOWARY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM
44	Cont.Cas(C)/70/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISAWANJAN SAMAL AND ANR	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
45	Cont.Cas(C)/71/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL AND ANR	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
46	Cont.Cas(C)/84/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
47	Cont.Cas(C)/100/2024	KARAN P. BATRA Versus AVINASH PURUSSHOTTAM DAS JOSHI AND 2 ORS.	MR. I KALITA MR B CHOUDHURY MS. M KALITA	MR. M BHAGABATI (R-1) MS G BORA (R-1) MS. B TALUKDAR (R-1) MR. D NATH (R-2,3) O ASSUMI (R-2,3)
48	Cont.Cas(C)/104/2024	GUNAJIT BAYAN Versus AKASH DEEP	MR H P GUWALA MR. A BORO	MR. D SAIKIA (r-1) MS. R B BORA (r-1) MR. S BORA (r-1)
49	Cont.Cas(C)/112/2024	BOZLUR RAHMAN Versus KHANINDRA CHOUDHURY	K ZAMAN	MR. D NATH
50	WP(C)/1181/2024	HITENDRA PEGU Versus UNION OF INDIA AND 4 ORS	MR. D P BORAH	MR. S S ROY (R-2,3) MR. S BORTHAKUR(R-2,3) MR. S BORTHAKUR(R-2,3) MR. D J DAS (R-1) DY.S.G.I.

51	WP(C)/2381/2024 FIXED	PARBEEN CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	DY.S.G.I.
52	WP(C)/2387/2024 FIXED	NIRANJAN MAHANTA AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. S S ROY (r-1) DY.S.G.I. SC, I O C
53	WP(C)/2392/2024 FIXED	PARBEEN CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	DY.S.G.I.

HEARING

54	WP(C)/1094/2018 B/O	MONIRUL HASAN Versus THE STATE OF ASSAM AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. Y S MANNAN MR. K KALITA MS N DEKARAJA MR. A JAHID	MR. H R KHAN (R-3) GA, ASSAM MR. N N KARMAKAR MR Z RAHMAN (R-3)
----	--	---	---	--

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 24th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./176/2024 (WITH HCJ'S ADMINISTRATIVE ORDER)	NITIN KATARIA Versus JYOTI RANI AND ANR	MR B SINHA MR D K DEY MS T DEBNATH	
ADMISSION				
2	Crl.A./160/2024	LETENDRA BARMAN Versus THE STATE OF ASSAM AND ANR	MR. K C ROY MR. R DE	PP, ASSAM
3	Crl.A./162/2024	SAMSUL HOQUE Versus STATE OF ASSAM AND ANR.	MR Z ALAM MR. M MONDAL MS. S NAZNEEN R ISLAM MR. J ISLAM	PP, ASSAM
	WITH I.A.(Crl.)/475/2024 in Crl.A./162/2024	SAMSUL HOQUE Versus STATE OF ASSAM AND ANR.	MR Z ALAM MR. M MONDAL MS. S NAZNEEN R ISLAM MR. J ISLAM	PP, ASSAM
ORDERS				
4	CRL.A(J)/3/2020 8 Y 3 M 2 D :WITH OFFICE NOTE, WITH LCR 5 FILES	MOHESH KACHARI Versus THE STATE OF ASSAM	MR. N K BARUA, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/84/2022 1 Y 10 M 22 D :WITH OFFICE NOTE, WITH LCR 3 FILES, P.B - 2	MD. ANAM UDDIN Versus THE STATE OF ASSAM AND ANR	MS. S BARPUJARI (Amicus Curiae)	PP, ASSAM
6	CRL.A(J)/102/2022 1 Y 11 M 24 D :WITH OFFICE NOTE, WITH LCR 5 FILES, P.B - 2	NAIMAN DHAN Versus THE STATE OF ASSAM	MR. N DEKA (Amicus Curiae)	MR. A KHANIKAR (R-2) R L CHUTIA (R-2) MR B DEORI (R-2) PP, ASSAM
7	CRL.A(J)/118/2022 1 Y 7 M 5 D :WITH OFFICE NOTE, WITH LCR 5 FILES, P.B - 2	MONURANJAN GOGOI @ BIRANJAN GOGOI Versus THE STATE OF ASSAM	MR S. D. PURKAYASTHA (AMICUS CURIAE)	PP, ASSAM
8	I.A.(Civil)/297/2022 in Mat.App./1139/2022	XXXXXXX Versus XXXXXXX	MR. N H MAZARBHUIYAN MR. P K DEKA MR. M H SAIKIA MR. R. KARIM MR. N I MAZARBHUYAN	MR. P K DEKA MR. P DAIMARY

	WITH Mat.App./1139/2022 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. N H MAZARBHUIYAN
9	CRL.A(J)/1/2023 1 Y 5 M 13 D :WITH OFFICE NOTE, WITH LCR 4 FILES, P.B - 2	SUMESWAR KARMAKAR Versus THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS PP, ASSAM CURIAE)
10	CRL.A(J)/92/2023 1 Y 5 M 21 D :WITH OFFICE NOTE, WITH LCR 4 FILES, P.B - 2	DHANMONI BARMAN @ SONMONI BARMAN @ DHANMANI TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN PP, ASSAM
	WITH I.A.(CrI.)/674/2023 in CRL.A(J)/92/2023	DHANMONI BARMAN @ SONMONI BARMAN @ DHANMANI TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN PP, ASSAM
11	CRL.A(J)/117/2023 0 Y 11 M 12 D :WITH LCR 3 FILES	MUNU NAIDING Versus THE STATE OF ASSAM AND ANR.	MS M DAS PP, ASSAM
	WITH I.A.(CrI.)/990/2023 in CRL.A(J)/117/2023	MUNU NAIDING Versus THE STATE OF ASSAM AND ANR.	MS M DAS PP, ASSAM
12	CrI.A./142/2023 1 Y 2 M 2 D :WITH OFFICE NOTE & LCR 5 FILES, FIXED	KUDDUS ALI @ KUDDUS ALI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS PP, ASSAM MR. A AHMED MR. I U CHOWDHURY
	WITH I.A.(CrI.)/182/2024 in CrI.A./142/2023	KUDDUS ALI @ KUDDUS ALI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS PP, ASSAM MS. S K NARGIS MR. A AHMED
13	I.A.(CrI.)/782/2023 WITH OFFICE NOTE, WITH LCR 4 FILES in CrI.A./319/2023	BIRBAL KANDHA Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS PP, ASSAM
	WITH CrI.A./319/2023	BIRBAL KANDHA Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS PP, ASSAM
14	I.A.(CrI.)/1135/2023 WITH OFFICE NOTE, WITH LCR 4 FILES in CRL.A(J)/133/2023	BISWAJIT BAKTI Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN MR. A AHMED, AMICUS CURIAE (R-2) PP, ASSAM
	WITH CRL.A(J)/133/2023	BISWAJIT BAKTI Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN MR. A AHMED, AMICUS CURIAE (R-2) PP, ASSAM
15	CrI.A./15/2024 WITH OFFICE NOTE, LCR 3 FILES & P.B. 2, FIXED	BARUN BISWAS Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR PP, ASSAM MR. A K HANNAN MR. R SARMAH (AMICUS CURIAE R-2) PP, ASSAM
	WITH I.A.(CrI.)/58/2024 in CrI.A./15/2024	BARUN BISWAS Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR PP, ASSAM MR. A K HANNAN MR. F RAHMAN
HEARING			
16	CRL.A(J)/68/2019 5 Y 2 M 9 D :WITH LCR & P.B. 2, FIXED	SMT. LUDHIYA SURIN Versus THE STATE OF ASSAM	MR N J DAS, AMICUS PP, ASSAM CURIAE
17	CRL.A(J)/30/2020 6 Y 2 M 24 D :WITH LCR 5 FILES, P.B - 2	DEEP NUNIA @ CHOTO LAIKA Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS PP, ASSAM CURIAE
18	CRL.A(J)/33/2020 4 Y 9 M 19 D :WITH LCR 4 FILES, P.B - 3	RATHEY TOPNO AND 2 ORS. Versus THE STATE OF ASSAM	MR. N K BARUA, AMICUS MR. R SARMA, AMICUS CURIAE CURIAE (R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING
OF SPECIAL DIVISION BENCH, ONLY
IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1466/2024	MD. IMAN ALI Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KALITA MR. A KHANDAKAR	PP, ASSAM
BAIL HEARING				
2	AB/1101/2024	PINKEE TAMULI Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 24th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 13****[CIVIL BENCH-V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/5324/2023	MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI DY.S.G.I. SC, NHIDC SC. REVENUE
2 WP(C)/6806/2023	MOKBUL HOSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM
3 Arb.P./17/2024	M/S DEBOJIT ROY Versus UNION OF INDIA AND 5 ORS.	MR. S SAHU MS A ROY	DY.S.G.I.
4 WP(C)/1430/2024 FIXED	PANKAJ KUMAR NANDA Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS	GA, ASSAM MR. C BORUAH, SC, NHAI MR. C BORUAH, SC, NHAI MR H SHARMA, GA, ASSAM MR. R BORPUJARI, SC, REVENUE SC, REVENUE SC, PWD
WITH 5 WP(C)/4596/2022	CHETAN PASARI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
WITH 6 WP(C)/4597/2022	PRADIP TIBREWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
WITH 7 WP(C)/4921/2022	SMT. DALJEET KAUR JASSAL @ DALJIT KAUR JASSAL Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
8 WP(C)/1464/2024	GANESH DEBNATH Versus BHARAT PETROLEUM CORPORATION LTD AND 2 ORS	MR. K D SARMA MS L HMAR MR A BASUMATARY	MR. S S ROY(R-1,2) MR. S BORTHAKUR (R-1,2)

9	WP(C)/2291/2024 FIXED	UTTAM SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS A BORAH	GA, ASSAM SC, REVENUE
10	WP(C)/2468/2024 FIXED	M/S NEW HAPJAN TEA COMPANY PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MS M N KONYAK MR ARINDAM BARUAH MS SWATI SHARMA	SC, FINANCE AND TAXATION GA, ASSAM
11	WP(C)/2507/2024 FIXED	PRIYADARSANI PANIGRAHI Versus UNION OF INDIA AND 5 ORS	MR. B K DAS MR H P GUWALA	GA, ASSAM DY.S.G.I.
12	WP(C)/2555/2024	M/S DULAL CHANDRA MECH AND CO. Versus THE UNION OF INDIA AND 4 ORS.	MS. M BHATTACHARJEE MS M BHARATI	SC, GST DY.S.G.I.
13	WP(C)/2557/2024	M/S A.K. GHOSH AND CO. Versus THE UNION OF INDIA AND 4 ORS.	MS. M BHATTACHARJEE MS M BHARATI	SC, GST DY.S.G.I.
14	WP(C)/2676/2024	MD. MONINOOR ISLAM Versus THE UNION OF INDIA AND 4 ORS.	MS. M BHATTACHARJEE MS M BHARATI	SC, GST DY.S.G.I.
15	WP(C)/2684/2024	SANDEEP AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS	MR SISHIR DUTTA MR. B K JAIN MR. N J DAS MS. C AGARWAL	GA, ASSAM SC, REVENUE
16	WP(C)/2688/2024	TULU SONOWAL AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR M BARMAN	GA, ASSAM SC, REVENUE
17	WP(C)/2692/2024	SUKPAL SINGH KHIPAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	GA, ASSAM
18	WP(C)/2699/2024	MRINAL KALITA Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. R C SAIKIA MS M M DAS MS. N DEY MS RIMPI DUTTA MR. P SARMAH	SC, GMC
ADMISSION				
19	WP(C)/1764/2016 FIXED	RANJIT KUMAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BARUAH MR. S CHAKRABORTY MR. P P BORTHAKUR MAYUR DAS	GA, ASSAM
20	WP(C)/3047/2017 FIXED	ALIMUDDIN and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR. E AHMED MR.D BANIA MR.F A HASSAN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MRS.F BEGUM(R- 5&6) MR.A MANNAFR- 5and6
21	WP(C)/4855/2020 FIXED	DAMAYANTI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND MR D KHAN	GA, ASSAM SC, REVENUE
22	WITH WP(C)/4851/2020	SABITRI TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND MR D KHAN	GA, ASSAM SC, REVENUE
23	WP(C)/5182/2020 FIXED	ANIL PHAMJONG Versus THE STATE OF ASSAM AND 3 ORS	MR M CHOUDHURY MS D DAS	GA, ASSAM MS. K PHUKAN,GA, ASSAM (1,3 & 4) MR. R DHAR,SC, WPT & BC (R-2)
24	WP(C)/1055/2022 B/O	SMTI. ARATI BHAR AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I. SC, PWD (NH) SC, REVENUE
25	WP(C)/4315/2022 B/O	MD. HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S DIHINGIA MR I HASSAN MR H BARUAH	GA, ASSAM SC, REVENUE

26	WP(C)/4536/2022 FIXED	MUBARAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	DR R C BORPATRA GOHAIN SC, FOREST MRS. S BORPATRA GOHAIN MS N BEGOM MR. S AHMED
27	WP(C)/5858/2022 FIXED	NURMOHAMMAD HUMAYUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A MOBARAQUE MR. M K SHARMA MR. N GOSWAMI, GA, ASSAM (R-3 & 4) MR. C K S BARUAH, CGC (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI, SC, REVENUE DEPTT. (R-1 & 2)
28	WP(C)/30/2023 CAVT. NO.15652/022,	JIABUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS J. AKTAR SC, CO OP MR. S ISLAM MR A HAWARI FOR CAVEATOR
29	WP(C)/492/2023	SHREE SHREE SANTOSHI MATA MANDIR AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MR. K GOGOI DY.S.G.I.
30	WP(C)/886/2023	PRANAB KUMAR DAS Versus THE UNION OF INDIA AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA SC, GST DY.S.G.I.
31	WP(C)/960/2023 FIXED	M/S SURESH KUMAR RAI AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL MR. B CHAKRABORTY (R-4) MRS P HAZARIKA (R-4) MR. K K PARASAR DY.S.G.I.
	WITH I.A.(Civil)/622/2023 in WP(C)/960/2023	M/S SURESH KUMAR RAI AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL MR. K K PARASAR
32	WP(C)/2342/2023	SAMBHU BARMAN @ SAMBHU RAM BARMAN Versus THE UNION OF INDIA AND 4 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA MR. P S BHATTACHARYYA (R-1,3,4) MR. S BARUAH (R-2 & R-5) DY.S.G.I. SC, F C I
33	WP(C)/2752/2023	M/S UTSHAV COMMERCIAL Versus THE STATE OF ASSAM AND 6 ORS	MR. S K SINHA GA, ASSAM SC, FINANCE
34	WP(C)/2767/2023	FUJAHIL ALI AND 11 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. R P SARMAH M. RAHMAN MR. A S TAPADER SC, ELEM. EDU GA, ASSAM SC, FOREST
35	WP(C)/4346/2023 B/O	MONI RAM ROY AND ANR Versus THE POWER GRID CORPORATION OF INDIA LIMITED AND 6 ORS	MR MINTU SAIKIA GA, ASSAM SC, POWER GRID SC, REVENUE
36	WP(C)/4527/2023	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD.AND ANR. Versus UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY MR H GUPTA DY.S.G.I.
	WITH WP(C)/2676/2023	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD. AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY MR H GUPTA DY.S.G.I.
38	WP(C)/5176/2023	SIRAJUL HOQUE MANDAL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR A S SK GA, ASSAM MR S MUKTAR (R-5) MR. S RAHMAN (R-5) SC, REVENUE
39	WP(C)/5920/2023 B/O	NACHIMA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR SC, P AND R.D., MR. P. HANDIQUE (R-1, R-2 R-5 & R-6) GA, ASSAM MR. S BARUAH R-3 & R-4)

40	WP(C)/212/2024	M/S UNITED ENTERPRISES WHOLE WAREHOUSE Versus THE STATE OF ASSAM AND 2 ORS	MR D DEKA MR. J BHARALI MS. M DEY MR N J KUMAR	SC, EXCISE DEPTT.
41	WP(C)/263/2024	M/S PARASOL ENGINEERING ASSOCIATES Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR D K DEY MR J P CHAUHAN	GA, ASSAM SC, FOREST SC, GMC
42	WP(C)/280/2024 FIXED	PADMA THAKURIA Versus THE UNION OF INDIA AND 3 ORS	MR B TALUKDAR MR S SARMAH	SC, GST DY.S.G.I.
43	WP(C)/281/2024	NITUL CHANDRA LAHKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM SC, REVENUE SC, G M D A
44	WP(C)/308/2024	DIBYA JYOTI DEKA Versus CENTRAL BANK OF INDIA	G UDDIN MR. A UDDIN P ADHIKARI	MR. M SHARMA (r-1 to 3) MS. S YASMIN (r-1 to 3) SC, CENTRAL BANK OF INDIA
45	WP(C)/597/2024 B/O	BIJULI PATHAK DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS D BARUAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
46	WP(C)/781/2024 B/O	BADAL KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
47	WP(C)/945/2024 B/O	IMRANA KHANAM Versus THE UNION OF INDIA AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM DY.S.G.I. SC, REVENUE
ORDERS				
48	Cont.Cas(C)/145/2023	ZEETENDRA SALAI Versus MEGHA NIDHI DAHAL	MR SAURADEEP DEY MR P H KONWAR	MR. D SAIKIA (r-1) MR. S BORA (r-1)
49	Cont.Cas(C)/279/2023	ROTON HOJAI AND 28 ORS. Versus DEBANON DAULAGUPU AND 5 ORS.	MR. B BARUAH MRS. S D DEKA	MR D KALITA(R-7) MR D KALITA(R-7) MR R M DAS (R-1) MR. D NATH(R-5) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)
WITH				
50	Cont.Cas(C)/280/2023	RONESH THAOSEN AND 44 ORS. Versus DEBANON DAULAGUPU AND 5 ORS.	MR. B BARUAH MRS. S D DEKA	MR D KALITA(R-2) MR R M DAS (R-1) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)
51	Cont.Cas(C)/435/2023	BHUMI ADHIGRIHITA KRISHAK SAMITTEE AND ANR Versus S ABBASI, IAS	MR I HASSAN	MR. C SHARMA (r-1) D JAIN (r-1)
52	Cont.Cas(C)/469/2023	MD AKHTAR HUSSAIN AND 2 ORS Versus PALLAV GOPAL JHA, IAS AND ANR	MR S DEWRI MR P SONOWAL MR A DEKA	MR. D SARAF (R-1,2) MR. S S GUPTA (R-1,2)
53	Cont.Cas(C)/692/2023	SMTI. PANIJAN DAS Versus GYANENDRA DEV TRIPATHI, IAS	MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MS. N BORDOLOI (r-1)
54	Cont.Cas(C)/81/2024	MONU NATH AND ANR Versus GYANENDRA DEV TRIPATHI AND 2 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. D SAIKIA (R-1,3) MS. P R MAHANTA (r-3) MR. R BORPUJARI (R-1) MR. B GOGOI(R-2) MR P NAYAK(R-2) MR. S DUTTA (r-3) MS. N BORDOLOI (R-1) MR A CHALIHA(R-2)
55	Cont.Cas(C)/95/2024	ABU SHAMA AHMED AND ANR Versus DIBAKAR NATH	MR. A F N U MOLLAH MR. A S CHOUDHURY K ZAMAN	

56 [I.A.\(Civil\)/1063/2024](#)
in WP(C)/7128/2022

ON THE DEATH OF KAMAL BORA
Versus
THE STATE OF ASSAM AND 4 ORS

MR. U J SAIKIA
MS M DAS

GA, ASSAM
SC, REVENUE

WITH
[WP\(C\)/7128/2022](#)

KAMAL BORA AND ANR
Versus
THE STATE OF ASSAM AND 4 ORS

MR. U J SAIKIA
MS M DAS

GA, ASSAM
MR. A BORUA (r-3,4,5)
MR D MAHANTA (r-3,4,5)
SC, REVENUE

WITH
[I.A.\(Civil\)/1060/2024](#)
in WP(C)/7128/2022

ON THE DEATH OF KAMAL BORA
Versus
THE STATE OF ASSAM AND 4 ORS

MR. U J SAIKIA
MS M DAS

GA, ASSAM
SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 24th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING
OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Pet./618/2023	DR. RAJU SAKTHIVEL Versus CENTRAL BUREAU OF INVESTIGATION , ACB AND ANR.	MS. N BORDOLOI MR. S RAJ GANESH	SC, CBI
MOTION (BA)				
2	Bail Appln./1474/2024 B/O	ABDUL GAFFAR @ ASHOBA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
3	Bail Appln./1475/2024	SAIP UDDIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
4	Bail Appln./1481/2024	MD ABDUL KARIM AND ANR. Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN H G DAISY MR N ZAMAN	PP, ASSAM
MOTION				
5	AB/1330/2024	DIPU HANDIQUE Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
BAIL HEARING (BA)				
6	Bail Appln./462/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	DINBANDHU KUMAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
7	Bail Appln./845/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	SADEK ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
BAIL HEARING				
8	AB/392/2024 FIXED	MD. HABIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
9	AB/935/2024 FIXED	ABDUL HOQUE Versus THE STATE OF ASSAM	MR. K M HASSAN MR R SARKAR	PP, ASSAM

ORDERS

10 [I.A.\(CrI.\)/302/2024](#)
WITH LCR 2 FILES(SCANNED),
FIXED
in CrI.Rev.P./273/2022
WITH
[CrI.Rev.P./273/2022](#)

JAMELA KHATOON,
Versus
MD. IBRAHIM ALI AND ANR.

MR M HOQUE
PP, ASSAM

MD. IBRAHIM ALI
Versus
JAMELA KHATOON AND ANR

MD A HUSSAIN
MR. M HOQUE

MR. S HOQUE (R-1)
MR. M ISLAM (R-1)
PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOOND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 24th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 CRP(IO)/171/2024	BISWAJYOTI DEV Versus LAKSHESWAR SARMAH	MR N KALITA MRS A CHOWDHURY	
ADMISSION			
2 CRP/126/2022	SMTI. DEEPIKA TAYE Versus CASIO KARAN PEGU	MR. P J SAIKIA MS D DUTTA	MS. D SAIKIA MR D SAIKIA
3 MACApp./636/2022	THE UNION OF INDIA AND ANR. Versus JUGNU NAG AND 4 ORS.	MR. S K MEDHI	MR. B BARUAH
WITH I.A.(Civil)/2713/2022 in MACApp./636/2022	THE UNION OF INDIA AND ANR. Versus JUGNU NAG AND 4 ORS. H	MR. S K MEDHI	
4 LA.App./17/2024	DWIJENDRA NATH SAHA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS H	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	
5 RFA/30/2024	BARASHA BORAH BORDOLOI Versus DIGANTA BORAH	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	
6 MFA/32/2024	GOLAP RABBANI Versus MISS HASSINA BEGUM AND 2 ORS	MR M DEKA MISS. M DAS MD. S ISLAM	MR. S P SHARMA (R2, R3) MS. C MOZUMDAR (R2, R3)
7 FAO/34/2024 CAVT. NO.04572/024, FIXED	SANKAR KUMAR DAS AND 2 ORS Versus BIKROM SINGHA LAHKAR	MR. S. DEY MR P DEKA MR. B BORAH	MR. S SHARMA FOR CAVEATOR
WITH I.A.(Civil)/1421/2024 in FAO/34/2024	SANKAR KUMAR DAS AND 2 ORS Versus BIKROM SINGHA LAHKAR	MR. S. DEY MR P DEKA MR. B BORAH	MR. S SHARMA MS. D D BARMAN FOR CAVEATOR
FOR HEARING U/O XLI RULE II C.P.C.			
8 RSA/122/2023	MIHIR KUMAR RAY Versus CHARU MOHAN KOCH @ RAY AND ANR.	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	

WITH
[I.A.\(Civil\)/1985/2023](#)
in RSA/122/2023

MIHIR KUMAR RAY
Versus
CHARU MOHAN KOCH @ RAY AND ANR.
MR Z MUKIT
MR. A SATTAR
S CHOUDHURY
G IMTIAZ

9 [RSA/179/2023](#)

ALA UDDIN AND ORS.
Versus
SIRAJ UDDIN AND ORS.

MR. S K GHOSH
MR. P D NAIR
MR G ALAM
MR. H ROHMAN

MR. N HAQUE
MR. A K TALUKDAR
MR S ISLAM
MR. S R BARBHUIYA
MR. A B T HAQUE
MR. S I KHAN

10 [RSA/24/2024](#)

HEMCHAND @ HEMCHANDRA AGARWAL
AND 3 ORS.

MR. L R MAZUMDER
MR. A ISLAM

11 [RSA/55/2024](#)

Versus
PUNESWAR BORO @ MULA BORO

ON THE DEATH OF LT. IMAN UDDIN HIS
LEGAL HEIRS NAMEDLY KHALILUR
RAHMAN AND ORS
Versus
ABDUL GONI AND ORS

MR. M U MAHMUD
MRS. M SAIKIA
MR S H MAHMUD
MR S ISLAM
MS. D BORA
MR. S. SUR
MS. B CHETIA

ORDERS

12 [MFA/69/2012](#)

WITH LCR

SMTI. ASHALATA GHOSH,
Versus
DEBEN DAS,

MR. S S SHARMA
MR. K K BHATTA
MR. B J MUKHERJEE
MS. L SARMA

13 [MC/1944/2014](#)

in CRP/402/2011 (D/O)

PUSHPENDRA NATH BORA and ANR,
Versus
SMT. RAJKUMARI RABI DAS and 13 ORS,

MD.A KHAN
MR.N G KUNDU
MRG DEKA
MR.P K R CHOUDHURY

14 [RSA/238/2015](#)

WITH LCR

JAGADINDRA NARAYAN ROY
Versus
PAPLU PAUL

MR.T J MAHANTA
MS.P BHATTACHARYA
MS.M KALITA
MR.A BARUA

MR.B BANERJEE
MR. K K DEY
MS.C MOZUMDAR
MS.M DEB
MR.D F A AHMED
MR.J LASKAR
MR.A DEY
MR V K BAROOAH

15 [CRP/490/2015](#)

WITH LCR

PABITRA DUTTA
Versus
MD. MANIB ANSARI and 18 ORS

MR.T J MAHANTA
MS.P BHATTACHARYA
MR.A BARUA
MR.A BHATTACHARYA

MR.N SARKARR-9
MR.A M KHAN(R-
1,2,4,6,7,8,10,11,13,14&15)
MR.R ALI(R-
1,2,4,6,7,8,10,11,13,14&15)
MR.J C SARKAR(R-9)
MR.S MOLLAH(R-
1,2,4,6,7,8,10,11,13,14&15)

16 [I.A.\(Civil\)/162/2017](#)

in CRP SL. NO. 285719/2017

NITYANANDA ROY
Versus
SMT. JOYA ROY and 8 ORS.

MR.B K DAS
MR.S ROY
MR.M H LASKAR

17 [Tr.P.\(C\)/38/2018](#)

WITH Tr.P.(C)/37/2018 (D/O)

SMTI. KALPEE KASHYAP @ KALPEE
KAMAL KOCH
Versus
DEVAJEET BARUAH

MR. R PHUKAN
MR. D J DAS

MRS. S ROY
MS. I DAS

WITH

18 [Tr.P.\(C\)/5/2019](#)

DEVAJEET BARUAH
Versus
KALPEE KASHYAP @ KALPEE KAMAL
KOCH

MRS. S ROY
MS. I DAS

MR. R PHUKAN
MR. D J DAS

WITH

19 [Tr.P.\(C\)/6/2019](#)

DEVAJEET BARUAH
Versus
KALPEE KASHYAP @ KALPEE KAMAL
KOCH

MRS. S ROY
MS. I DAS

MR. R PHUKAN
MR. D J DAS

20 [Test.App./10/2019](#)

WITH LCR

UJJAL DASGUPTA
Versus
MS. MALINA DAS AND 5 ORS.

MR. B SARMAH
MR. S BARMAN

MR. A BARKATAKI
SC, NF RLY

21 [FAO/32/2019](#)

FIXED

BHASKAR JYOTI BURAGOHAIN
Versus
MAHINDRA AND MAHINDRA FINANCIAL
SERVICE LTD

MR. R GOSWAMI
MS. N BAROOAH
MS. P. KALITA
MS. R DEVI

MR. M SARMA
MRS R DEKA

22	Tr.P.(C)/50/2019	SMT. SEEMA GHOSH Versus ISHIT GHOSH	MS. T SOM MR H DAS	
23	Tr.P.(C)/77/2019	JUMA GHOSH @ JHUMA GHOSH Versus PRADIP GHOSH	MR G P BHOWMIK MRS. M HORE MR D KALITA MS. P SAIKIA	
24	CRP(IO)/310/2019	SUSHMITA DUTTA AND ANR. Versus ARUP KUMAR SARMA AND ANR.	MR. A BISWAS MS S AHOM	MR. M K SHARMA MS. S S SAIKIA MR G DAS
25	I.A.(Civil)/2317/2019 in CRP/9154/2019	RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS	MR G P BHOWMIK MR. P K SARMA MS. B BHUYAN	MR S SARMA MR S SARMA
	WITH CRP/9154/2019 (Filing Number)	RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS- NIPA SHARMA AND 2 ORS. (F)		
26	I.A.(Civil)/3017/2019 in CRP/402/2016 (D/O) in Review.Pet./12418/2019	SRI SHYAM SUNDAR DEBNATH Versus SRI NABENDU KISHORE SINHA	MR. A K PURKAYASTHA MR. M K MAJUMDAR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS
	WITH Review.Pet./12418/2019 (Filing Number)	SRI SHYAM SUNDAR DEBNATH Versus SRI NEBENDU KISHORE SINHA		
27	I.A.(Civil)/292/2020 in RSA/290151/2017	UMA KANTA GAUTAM AND 9 ORS. Versus ON THE DEATH OF DINNATH GAUTAM	MR SISHIR DUTTA MR. SIDHANT DUTTA	
	WITH RSA/290151/2017 (Filing Number)	SRI UMA KANTA GAUTAM and 10 ORS Versus SRI DINANATH GAUTAM	MS.N MODI MR.S DUTTA	
	WITH I.A.(Civil)/3640/2017	UMA KANTA GAUTAM and 9 ORS, Versus DINNATH GAUTAM	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	WITH I.A.(Civil)/290/2020	UMA KANTA GAUTAM AND 9 ORS. Versus ON THE DEATH OF DINNATH GAUTAM	MR SISHIR DUTTA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/291/2020	UMA KANTA GAUTAM AND 9 ORS. Versus ON THE DEATH OF DINNATH GAUTAM	MR SISHIR DUTTA MR. SIDHANT DUTTA	
28	I.A.(Civil)/506/2020 WITH LCR in CRP/158/2016	SANJIT DUTTA Versus M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR
	WITH CRP/158/2016	SANJIT DUTTA Versus M/S. ORIENT BODY CONSTRUCTION and ANR.	MR.B D GOSWAMI MS.H DEKA MS.P DUTTA	MR.Z MUKIT(R-1) MR.A SATTAR R-1 MR. A PARVEZ (R2) MR.A DAS(R-2) MR.J P DAS(R-2) MR D GOGOI (R2) MR. B ROY (R2)
	WITH I.A.(Civil)/511/2020 in CRP/158/2016	SANJIT DUTTA Versus M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR
	WITH I.A.(Civil)/513/2020 in CRP/158/2016	SANJIT DUTTA Versus M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR
29	Tr.P.(C)/6/2021	ARUNDHATI DAS Versus DIPAYAN PAUL	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	MR. S D PURKAYASTHA MR S CHOUDHURY MR A BHATTACHARYA

30	Tr.P.(C)/11/2021	SARITA SINGH Versus TRIBHUWAN SINGH	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR N N UPADHYAYA MR. B B KAKATI
31	MACApp./266/2021 WITH LCR, B/O	THE NEW INDIA ASSURANCE CO. LTD. Versus NRIPENDRA SARKAR AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M TALUKDAR
32	MACApp./641/2022 WITH LCR, FIXED	KUMARI @ KUMARY DOLEY Versus MANAGER DOLEY AND ANR.	MR D MONDAL	MRS. S ROY (r-2) MR. U K DUTTA MR. U K DUTTA
33	I.A.(Civil)/2400/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA MR. N DHAR
	WITH CRP(IO)/111/2015	SAILESWAR SARMA and 7 ORS. Versus ON THE DEATH OF DHARMESWAR SARMA HIS LEGAL HEIRS and ORS.	MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA	MR.N DHAR MR.T ROY(R-1) MR.S K GHOSH(R-1) MD. R ALI MS.R DEKA(R-2(b),2(c),2(d), 3 & 4) MR. A M KHAN MR.P K DEBROY(R-1)
	WITH I.A.(Civil)/2401/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MD. S ALOM	MR. S DASGUPTA
	WITH I.A.(Civil)/2402/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA
34	I.A.(Civil)/2880/2022 WITH LCR in CRP/55/2017	ON THE DEATH OF BASUDEV SHAW HIS LEGAL HEIRS SHANTI SHAW AND ORS. Versus SAMSUL HAQUE	MR. S P ROY JYOTISH DAS MRS S KUMARI	MR P SHARMAH
	WITH CRP/55/2017	ON THE DEATH OF BASUDEV SHAW Versus SAMSUL HAQUE	MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MRSK AGARWAL MR. S ALAM MR.T R ROY	
35	RSA/32/2023 CAVT. NO.01522/023, WITH LCR	KAMINI DEVI Versus BHESH BAHADUR PURI	MR D KAMEI	MR. M P SARMA FOR CAVEATOR
36	RSA/116/2023	MANAGER, HURMUTTAY TEA ESTATE AND ANR. Versus PATRAS SHALL (MUNDA) AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MS T J SAHEWALLA	MR B KAUSHIK (r-1,3,4,5) MR. S HAZARIKA (r-1,3,4,5) MS A M DCOSTA (r-1,3,4,5)
37	CRP/174/2023 WITH LCR	ASSAM STATE TRANSPORT CORPORATION AND 2 ORS. Versus UMESH CH. DEKA	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR. D C C PHUKAN T KAKATI
38	I.A.(Civil)/900/2023 WITH LCR, FIXED in MACApp./41/2023	NIRU SAIKIA AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. I A TALUKDAR	MR. R C PAUL
	WITH MACApp./41/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/334/2023 in MACApp./41/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/613/2023 in MACApp./41/2023	SMTI. NIRU SAIKIA AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN	MR. R C PAUL
39	I.A.(Civil)/2319/2023 FIXED in Intest.Cas./7274/2023	SEWALI NATH BARUAH AND 2 ORS. Versus SANGITA BARUAH	DR. B N GOGOI	MR. S S BAROOAH

	WITH Intest.Cas./7274/2023 (Filing Number)	SEWALI NATH BARUAH AND 2 ORS. Versus SANGITA BARUAH A	DR. B N GOGOI	
40	I.A.(Civil)/3096/2023 in CRP(IO)/107/2023	M/S SVC PROJECT PVT. LTD. AND ANR Versus UNION OF INDIA AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, C.G.C.
	WITH CRP(IO)/107/2023	UNION OF INDIA AND ANR Versus M/S SVC PROJECT PVT. LTD. AND ANR	MR. B CHAKRAVARTY	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER
41	CRP(IO)/122/2024 WITH LCR, FIXED	ABDUL AZIZ AND 2 ORS. Versus MONOWARA KHATUN AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM
42	CRP(IO)/149/2024 FIXED	SHYAM LAL YADAV AND ANR. Versus RANJU YADAV	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR S R A NASER	
43	I.A.(Civil)/424/2024 FIXED in RFA/13459/2023	JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS.	MR. R C DAS D R BONGSHIARY MR S HUSSAIN	SC, APDCL
	WITH RFA/13459/2023 (Filing Number)	JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS A	MR. R C DAS	
	WITH I.A.(Civil)/564/2024	JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS.	MR. R C DAS MR S HUSSAIN	SC, APDCL
44	I.A.(Civil)/1153/2024 FIXED in MACApp./4223/2024	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus BHARATI HAZARIKA AND 3 ORS.	MR. M DUTTA	
	WITH MACApp./4223/2024 (Filing Number)	M/S UNITED INDIA INSURANCE COMPANY LTD Versus BHARATI HAZARIKA AND 3 ORS B	MR. M DUTTA	
45	I.A.(Civil)/1510/2024 in MACApp./5629/2024	NEW INDIA ASSURANCE COMPANY LIMITED Versus ASHUTOSH DAS AND 2 ORS.	MR. R C PAUL	
	WITH MACApp./5629/2024 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus ASHUTOSH DAS AND 2 OSR	MR. R C PAUL	
	WITH I.A.(Civil)/5630/2024 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus ASHUTOSH DAS AND 2 OSR	MR. R C PAUL	
<u>STAY MATTERS</u>				
46	Tr.P.(C)/32/2021	PREETY AGARWAL Versus AMIT KUMAR AGARWAL	MR. A K GUPTA MR. R S MISHRA	
47	Tr.P.(C)/34/2021	SMT. KABITA SONOWAL Versus SARBANANDA SONOWAL	MR A K RAI MS G BORA	MR. S ISLAM MR A HAWARI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 24th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP BAIL
MATTERS IMMEDIATELY AFTER MOTION
MATTERS FOLLOWED BY ORDERS, ADMISSION
AND HEARING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./1233/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD, B/O	BINI TANGOM @ TANGUM Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	SPL PP WILDLIFE FOREST ASSAM
MOTION (BA)				
2	Bail Appln./1379/2024	JUBBAR ALI Versus THE STATE OF ASSAM	MD H R AHMED MR A MALEK	PP, ASSAM
3	Bail Appln./1470/2024	ALI HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
4	Bail Appln./1471/2024	ISLAM ALI Versus THE STATE OF ASSAM AND ANR.	MR. M A I HUSSAIN N ISLAM MR. S. ALOM	PP, ASSAM
5	Bail Appln./1478/2024	BHASKAR BARMAN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING	PP, ASSAM
MOTION				
6	Crl.Rev.P./157/2024 B/O	AYNAL HOQUE Versus SAMIRON NESSA	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
7	Crl.Pet./486/2024	AYAZUL HOQUE BORBHUIYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
8	Crl.Pet./593/2024	SANJIV KUMAR TULSIAN AND 2 ORS Versus NIRMALA DEVI JHAWAR AND ANR	MR. J KALITA DIKSHITA DEKA MR SOHAING	PP, ASSAM (R2)
9	Crl.Pet./597/2024	ABDUL SAHJAMAL SEIKH Versus THE STATE OF ASSAM AND ANR	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	PP, ASSAM

10	Crl.Pet./598/2024	IBRAHIM ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
11	Crl.Pet./599/2024	PABITRA KUMAR HIRA Versus THE STATE OF ASSAM AND ANR	MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM
12	Crl.Pet./600/2024	JIBIKA TIMUNGPI Versus MARY KATHARPI	MR. R BORA MR. D. BORAH	
13	AB/1299/2024 B/O	MIJAN ALI Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
14	AB/1325/2024	USMAN SK AND 2 ORS Versus THE UNION OF INDIA	MR. M KHAN MS J AKTAR	DY.S.G.I.
15	AB/1327/2024	MD. MUFASSIL ALI @ MUFASIL ALI Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
16	AB/1332/2024	JALLEY SONAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
17	AB/1333/2024	VIKRANT JAISWAL @ PAPU JAISWAL Versus THE STATE OF ASSAM	MR GAURAV R DUTTA MR A R BAROOAH MS D DEVI	PP, ASSAM
18	AB/1334/2024	RAJIB KUMAR MOHOTTA Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
19	AB/1337/2024	SAURAV KUMAR DAS Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
ADMISSION				
20	Crl.Rev.P./57/2023	SOMEZ ALI @ SOMEZ UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R K TALUKDAR MR. D BORAH	MR. J AHMED (R-2 to 5) MS A HUSSAIN (R-2 to 5) MR Z RAHMAN (R-2 to 5) R BEGUM (R-2 to 5) H G DAISY (R-2 to 5) MR. R ISLAM PP, ASSAM
WITH				
I.A.(Crl.)/409/2023 in Crl.Rev.P./57/2023		ABDUL KADER @ KADER ALI AND 3 ORS. Versus SOMEZ ALI @ SOMEZ UDDIN	MR. J AHMED R BEGUM (r-2 to 5) H G DAISY (r-2 to 5)	MR. D BORAH
21	Crl.Rev.P./177/2024 FIXED	AJAY AGARWAL Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR T N SRINIVASAN MR P BHARDWAJ MR. M SARMA	PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./4205/2023 FIXED, WITH SCANNED COPY OF THE CASE RECORD	R YARUIBO Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR F U CHOUDHURY MR. A S TAPADER	PP, ASSAM
23	Bail Appln./4426/2023 WITH SCANNED COPY OF CASE RECORD	PRAMOD KUMAR Versus THE STATE OF ASSAM AND ANR	MR A L MANDAL	PP, ASSAM SC, NCB
24	Bail Appln./648/2024 WITH OFFICE NOTE & SCANNED COPY OF CASE RECORD, FIXED	MD. MAFIDUL ISLAM @ MOFIQUL Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
25	Bail Appln./937/2024	MAHIBUR RAHMAN @ RAJ DEWAN Versus THE STATE OF ASSAM	MR. S M MOLLAH MRS. S BEGUM MR. D N AMIN	PP, ASSAM

26	Bail Appln./1038/2024 WITH OFFICE NOTE & SCANNED COPY OF CASE RECORD	ASHOD DALI Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
27	Bail Appln./1228/2024	MOTIAR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
28	Bail Appln./1375/2024 WITH OFFICE NOTE, FIXED	SATYA DAS Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL	PP, ASSAM
29	Bail Appln./1413/2024 FIXED	MOKLES ALI Versus THE STATE OF ASSAM	MR. S AHMED J BORAH MS. M. KHATUN MS N AKTAR	PP, ASSAM

BAIL HEARING

30	AB/556/2024 FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR D J HALOI MR. K MOHAMMED	PP, ASSAM
31	AB/671/2024	DEBAJIT CHANDA Versus THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
32	AB/925/2024 FIXED	SHORIFUL ISLAM Versus THE STATE OF ASSAM	MR Z KAMAR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
33	AB/947/2024 FIXED	SRI LALIT DAS Versus THE STATE OF ASSAM	MR. P K GOGOI MR. B. DAS	PP, ASSAM
34	AB/1015/2024 FIXED	MANIK CH DEBNATH Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	PP, ASSAM
35	AB/1193/2024 FIXED	SAHJAHAN ALI Versus THE STATE OF ASSAM	MR. A ROY MR. A K ROY MR. U. DUTTA MR. U. DUTTA	PP, ASSAM
36	AB/1227/2024	JAHIJAL HOQUE @ JAHIJUL HOQUE Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
37	AB/1236/2024 FIXED	DEVO CHANDARA SONOWAL Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
38	AB/1237/2024 WITH OFFICE NOTE, FIXED	NIZAM UDDIN Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
39	AB/1239/2024 FIXED	BINIT TALUKDAR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
40	AB/1253/2024 FIXED	GAUTAM BARUAH Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	PP, ASSAM

ORDERS

41	Crl.A./8/2023 WITH OFFICE NOTE & LCR	ABDUL SALAM AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR A IKBAL MS A DAS MS M DAS MS A BORAH	MR. A S TAPADER C M DEKA PP, ASSAM
	WITH I.A.(Crl.)/171/2023 in Crl.A./8/2023	ABDUL SALAM AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS	MR. A S TAPADER PP, ASSAM

42	Crl.A./13/2023 1 Y 5 M 9 D :WITH OFFICE NOTE & LCR WITH I.A.(Crl.)/40/2023 in Crl.A./13/2023	JONA SING TIMUNG Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MS N DEKARAJA MS. L ISLAM	PP, ASSAM
43	CRL.A(j)/50/2023 1 Y 5 M 1 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.1	JONA SING TIMUNG Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MS N DEKARAJA MS. L ISLAM	PP, ASSAM
44	Crl.Rev.P./197/2023 B/O	HATEM ALI Versus THE STATE OF ASSAM	Ms. DEBASHREE SAIKIA (AMICUS CURIAE)	PP, ASSAM
44	Crl.Rev.P./197/2023 B/O	TARAT ASSOCIATES Versus MANASHI DUTTA AND 2 ORS	MR. D K BAGCHI	MR. T DEURI (R-1,2) MS. A DAS (R-1,2)
45	Crl.A./424/2023 0 Y 7 M 21 D :WITH LCR (THREE FILES). WITH I.A.(Crl.)/1115/2023 in Crl.A./424/2023	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM
45	Crl.A./424/2023 0 Y 7 M 21 D :WITH LCR (THREE FILES). WITH I.A.(Crl.)/1115/2023 in Crl.A./424/2023	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
46	Crl.Rev.P./26/2024 MONTH OF MAY 2024	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR J ISLAM	
47	Crl.Rev.P./154/2024 FIXED WITH I.A.(Crl.)/371/2024 in Crl.Rev.P./154/2024	ISMAIL SIKDAR @ ISMAIL HUSSAIN Versus ZINNAT ALI	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	
47	Crl.Rev.P./154/2024 FIXED WITH I.A.(Crl.)/371/2024 in Crl.Rev.P./154/2024	ISMAIL SIKDAR @ ISMAIL HUSSAIN Versus ZINNAT ALI	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	

QUASHMENT

48	Crl.Pet./108/2020 WITH LCR, B/O	HIRANYA CHAKRABARTY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. J LASKAR MR R DAS	PP, ASSAM
49	Crl.Pet./821/2023 WITH LCR 1 FILE (SCANNED)	SANJAY AGARWALLA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. M BERIA MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
50	Crl.Pet./52/2024 WITH LCR 1 FILE (SCANNED), FIXED	UBAIDUR RAHMAN @ UBaidul HOQUE AND ANR Versus THE STATE OF ASSAM	MD K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
51	Crl.Pet./330/2024 FIXED, WITH LCR 5 FILES (SCANNED)	SOURABH MORE Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM

HEARING

52	I.A.(Crl.)/331/2023 B/O, WITH LCR 5 FILES in Crl.A./140/2023 WITH Crl.A./140/2023	AMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
52	I.A.(Crl.)/331/2023 B/O, WITH LCR 5 FILES in Crl.A./140/2023 WITH Crl.A./140/2023	AMIR ALI @ DHOLA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	MD. S ALOM (R-2) MR. M S ALAM (R-2) MR S J SHAMIM (R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1469/2024	ABUL HUSSAIN PARAMANIK Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR A RAHMAN R ISLAM MR. J ISLAM	PP, ASSAM
2	Bail Appln./1479/2024	NUR ISLAM @ MD. NUR ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MS. R DEVI	PP, ASSAM
3	Bail Appln./1482/2024	MD.ALIMUDDIN BORBHUYAN AND ANR Versus THE STATE OF ASSAM	MR. P K DAS MR A MALEK	PP, ASSAM
MOTION				
4	Crl.Rev.P./195/2024	MD. NASIRUL ISLAM Versus THE STATE OF ASSAM	MD A RAHMAN MR. M RAHMAN	PP, ASSAM
5	Crl.Pet./601/2024	SAHAJAHAN MAZUMDAR Versus THE STATE OF ASSAM AND ANR	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
6	AB/1224/2024 FIXED	RANJAN PEGU Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
7	AB/1319/2024	SAHED ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
8	AB/1324/2024	JUNTI ALI @ FAJNOOR ALI Versus THE STATE OF ASSAM	MR A TEWARI MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM
9	AB/1326/2024	KAMAL DAS Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
10	AB/1328/2024	MIZANUR ALI MANDAL @ MIZANUR MONDOL Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM

ADMISSION

11	Crl.Rev.P./599/2022 WITH LCR, B/O	NURUL HAQUE Versus PRANJUM KALITA	MR. A AHMED U U KHAN	MR. Z ALAM MR. N BARUAH MR. A K SHARMA MS. S NAZNEEN R ISLAM MR. J ISLAM
12	Crl.Rev.P./306/2023	BHABEN HALOI Versus JUMI BAISHYA	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY
13	Crl.Rev.P./33/2024 WITH LCR 4 FILES	JALIL AHMED Versus THE STATE OF ASSAM AND ANR	MR. C S RAY	MR. J DEKA (R-2) PP, ASSAM
14	Crl.Pet./62/2024	RAKESH SINGH Versus THE STATE OF ASSAM AND ANR	MR. I ALAM MR. T SK	MR. M CHETIA (R-2) PP, ASSAM
15	Crl.Rev.P./75/2024 FIXED	NABIN KUMAR SHANKAR @ NABIN SHARMA Versus THE STATE OF ASSAM AND ANR	MR. J SARMAH	MR. B SARMA, SPL. P.P., FOREST DEPTT. (R-2) PP, ASSAM
16	Crl.Rev.P./130/2024 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR B M DEKA S YESMIN	PP, ASSAM
17	Crl.Rev.P./131/2024 WITH LCR, FIXED	HANIF ALI AHMED Versus THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	MR. A K PURKAYASTHA (R-2) MR. B RAHMAN (R-2) PP, ASSAM
18	Crl.Pet./239/2024 FIXED	GAURAV SHARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MS. K HAZARIKA	MR. G CHOUDHURY(R-2) MS. M N KONYAK (R-2) MS. SWATI SHARMA (R-2) PP, ASSAM
19	Crl.Pet./339/2024 B/O	JYOTISHNA BORA Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	MR. R K TALUKDAR (R2) MS TINLUNG (R2) PP, ASSAM (R1) MS. R R SAIKIA (R2)
	WITH I.A.(Crl.)/369/2024 in Crl.Pet./339/2024	MANASH CHALIHA Versus JYOTISHNA BORA AND 2 ORS	MR G PHUKAN MS A GOGOI	MR. K BORUAH PP, ASSAM
20	Crl.Pet./436/2024 WITH LCR, FIXED	SALIM UDDIN Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./1479/2023 B/O, WITH SCANNED COPY OF CASE RECORD	RAZOUSITO Versus THE UNION OF INDIA	MR. T ISLAM MS K DAS	SC, NCB
22	Bail Appln./955/2024 WITH SCANNED COPY OF CASE RECORD	ABDUL HASIM Versus THE STATE OF ASSAM	A RAHMAN MR. S. SUR	PP, ASSAM
23	Bail Appln./1103/2024 WITH OFFICE NOTE & SCANNED COPY OF CASE RECORD	MD. MAJBUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. M HASAN MR. M R SODIAL MS S Z HAYAT	PP, ASSAM
24	Bail Appln./1188/2024	BABUL DOLEY AND ANR. Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
25	Bail Appln./1329/2024 FIXED	SAHJAHAN ALI Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
26	Bail Appln./1363/2024 FIXED	HARESWAR DEKA AND ANR Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM

BAIL HEARING

27	AB/478/2024	MOFIDUL ISLAM @ MOFIDUL HOQUE AND 9 ORS. Versus THE STATE OF ASSAM	MR. A ALI MR S ISLAM MR. Y ALI	PP, ASSAM
28	AB/506/2024 FIXED	DHAIRJYA RAM DEKA AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
29	AB/773/2024 FIXED	RASIDUL ISLAM @ BHUTTU Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
30	AB/927/2024	SARIFAN BIBI AND 2 ORS. Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
31	AB/1065/2024	MD. SADDAM HUSSAIN @ BHOLA Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A HUSSAIN MR. T ISLAM	PP, ASSAM
32	AB/1138/2024 B/O	SAHIDA KHATUN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
33	AB/1154/2024 FIXED	NUR MAHAMMAD ALI Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
34	AB/1165/2024 FIXED	IKRAMUL HAQUE @ IKRAMUL HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
35	AB/1185/2024 FIXED	ANSAR ALI @ ANSER ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. K H SAIKIA	PP, ASSAM
36	AB/1210/2024 FIXED	ALTAB HUSSAIN Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MS N.RAHMAN	PP, ASSAM
ORDERS				
37	Crl.Pet./484/2019 FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND ANR.	MS. N MODI MR A K AZAD MR I AHMED MR J RAJBONGSHI	PP, ASSAM
38	Crl.Pet./972/2019 B/O	AJAY TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. MD S HOQUE MR. M DEKA	PP, ASSAM
39	Crl.A./332/2023 WITH LCR 6 FILES, FIXED	BINDESWAR TIWARI Versus THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR K DAS	MR. B RAHMAN(R-2) MR. B RAHMAN(R-2) MR J ISLAM MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) MR G DEKA(R-2) PP, ASSAM
	WITH I.A.(Crl.)/837/2023 in Crl.A./332/2023	BINDESWAR TIWARI Versus THE STATE OF ASSAM	MRS. R T DAS MR K DAS MR K DAS	MR. B RAHMAN (R-2) MR. H ALI (R-2) MR. K K PARASAR (APP) MR G DEKA(R-2) PP, ASSAM
	WITH I.A.(Crl.)/868/2023 in Crl.A./332/2023	BINDESWAR TIWARI Versus THE STATE OF ASSAM AND ANR	MR. S DAS MR K TALUKDAR	MR. B RAHMAN(R-2) MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) PP, ASSAM
40	Crl.Pet./414/2023 WITH LCR 1 FILE, B/O	KAJAL DEY Versus MAMPI MAJUMDAR AND ANR	MR. M ALI H R KHAN	PP, ASSAM

41	Crl.L.P./18/2024 in Crl.A./4283/2024	MD. ABDUR REZZAK Versus THE STATE OF ASSAM AND 2 ORS.	MS M DAS (LEGAL AID COUNSEL)	PP, ASSAM
	WITH Crl.A./4283/2024 (Filing Number)	MD ABDUR REZZAK Versus THE STATE OF ASSAM AND ANR	MS M DAS	
	WITH I.A.(Crl.)/476/2024	MD. ABDUR REZZAK Versus THE STATE OF ASSAM AND 2 ORS.	MS M DAS (LEGAL AID COUNSEL)	PP, ASSAM
42	Crl.Pet./220/2024 WITH LCR 2 FILES(SCANNED), B/O	PRADIP SARMA AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	PP, ASSAM
43	I.A.(Crl.)/431/2024 FIXED in Bail Appln./1331/2024	SABANA YASMIN @ ANJANA Versus THE STATE OF ASSAM,	J DASGUPTA	PP, ASSAM
	WITH Bail Appln./1331/2024	SABANA YASMIN @ ANJANA Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA A KALITA	PP, ASSAM
44	I.A.(Crl.)/468/2024 in Crl.A./157/2024	SATYA NATH KALITA Versus NAILAMONI RAJBANGSHI	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. T NATH	
	WITH Crl.A./157/2024	SATYA NATH KALITA Versus NAILAMONI RAJBANGSHI	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. T NATH	
45	I.A.(Crl.)/474/2024 in Crl.A./3939/2024	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
	WITH Crl.A./3939/2024 (Filing Number)	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR F	MR. N J DUTTA	
HEARING				
46	Crl.Rev.P./138/2021 WITH LCR 6 FILES, B/O	SAHARUDDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY MR M RAHMAN MR. J KALITA MR D KALITA	MR. B K BHAGAWATI MR. M HUSSAIN (R-2,3) S W HUSSAIN (R-2,3) PP, ASSAM
47	Crl.Rev.P./206/2023 WITH LCR 2 FILES (SCANNED), B/O	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM
	WITH Bail Appln./3353/2023	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM SC, CBI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024

9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday,24th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE KARDAK ETE****COURT NO: 23****[CIVIL BENCH-III]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1	WP(C)/4472/2023 DANDI HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, FINANCE
2	WP(C)/7073/2023 BIPUL CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. PIKKU KR JHA	GA, ASSAM
3	WP(C)/343/2024 MEHER KHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. A B SIDDIQUE	GA, ASSAM SC, FINANCE
4	WP(C)/1408/2024 FIXED NOWSHAD ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	GA, ASSAM SC, REVENUE
5	WP(C)/2039/2024 MD. FAYJUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, AGRI. DEPARTMENT
6	WP(C)/2213/2024 HIMANI RAY Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, AGRI. DEPARTMENT
7	WP(C)/2411/2024 REHAN BASFORE AND ANR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, HEALTH AND FAMILY WELFARE DEPTT AND 7 ORS	MD A ALI	GA, ASSAM SC, AG SC, HEALTH SC, FINANCE
8	WP(C)/2679/2024 NO. 05760440Y ARMY (GORKHA RIFLES) PASANG TAMANG Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR. M R KHANDAKAR MR. A ROHMAN	DY.S.G.I.
9	WP(C)/2680/2024 MAKAN GOWALLA Versus THE STATE OF ASSAM AND 3 ORS	MR. S DAS MR K DAS MS. P KALITA	SC, AG SC, PWD
10	WP(C)/2690/2024 PANCHI NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MS N DEKARAJA	SC, IRRIGATION
11	WP(C)/2691/2024 N NABANITA SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, A.H and V. DEPT.

12	WP(C)/2697/2024	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. S P SHARMA MS U SHARMA MR. A KASHYAP MR. K AHMED	DY.S.G.I.
13	WP(C)/2698/2024	MAZEDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS ADMISSION	MR. A M KHAN MR A HAQUE MR Z RAHMAN	GA, ASSAM SC, AG SC, HEALTH
14	WP(C)/6683/2017	HIREN CH. DAS and 15 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D DEKA MR.J PATOWARI	SC, FINANCE(R5) SC, PERSONNEL DEPT.(R6)
15	WP(C)/8178/2017	JALAL AHMED KAZI and 103 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.B SAHARIA MS. A AHMED MR.H DAS MS.M MEDHI	SC, FINANCE SC, HEALTH
16	WP(C)/4393/2018 FIXED	ARIFUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR K JAIN MR. D SARMAH	GA, ASSAM
17	WP(C)/4584/2018	RENU BORAH HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM
WITH				
18	WP(C)/904/2017	BIMAL KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM
WITH				
19	WP(C)/4502/2017	DR. MANALISHA CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC
20	WP(C)/5770/2020 B/O	RUKMINI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER J. KASHYAP MS M NEOG	SC, IRRIGATION
WITH				
21	WP(C)/5379/2020	PURNIMA CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER MS. M NEOG	SC, AG MR. S K MEDHI (R-5) SC, IRRIGATION SC, FINANCE
22	WP(C)/3818/2021 B/O	DR. SUBHASH CHANDRA SINGH Versus THE ASSAM UNIVERSITY AND 3 ORS.	MR. M DUTTA MR J MAHANTA MS. S DEV	MR. S C KEYAL MR. R MAZUMDAR SC, ASSAM UNIVERSITY
23	WP(C)/3952/2021	ON THE DEATH OF DHARMA RAM KALITA, HIS LEGAL HEIR SMTI LAKHI PRAVA KALITA AND 10 ORS. REP. Versus THE UNION OF INDIA AND 6 ORS.	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA	MR. K K PARASAR MR. S R BORUAH (GA, ASSAM) ASSTT.S.G.I.
24	WP(C)/6581/2021 FIXED	SABITA BRAHMA Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 6 ORS.	MR B M DEKA MR M P DEKA MS D MAHANTA	SC, APDCL
25	WP(C)/367/2022 CAVT. NO.00322/022, WITH AFFIDAVIT FILE	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK (R-7) MS RUKMINI BARUA (R-7) MS PADMINI BARUA (R-7) ASSTT.S.G.I. FOR CAVEATOR SC, UPSC

26	WP(C)/483/2022	ANITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
27	WP(C)/2547/2022 FIXED	SANJOY KALITA Versus THE STATE OF ASSAM AND 6 ORS	DR G J SHARMA	SC, BTC SC, HEALTH
28	WP(C)/2804/2022 FIXED	SMT. KRISHNA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS.	MR G R A MOTTAQUEE	SC, AG (A AND E) GA, ASSAM SC, K A A C SC, IRRIGATION SC, FINANCE GA, ASSAM
29	WP(C)/6098/2022 FIXED	EX CN (WO/WT) JWNGSAR BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	
30	WP(C)/1435/2023 FIXED	LILADHAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR J. E. SARKAR	SC, AG (A AND E) GA, ASSAM SC, FINANCE
31	WP(C)/1507/2023	MS. NAZIMA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA	GA, ASSAM MR. A PHUKAN (R-1 & R-2) SC, FINANCE
32	WP(C)/3386/2023 FIXED	MISS MOON RAI Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
33	WP(C)/5655/2023	PRANJAL PRATIM GOSWAMI AND 78 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. F A HASSAN	SC, HANDLOOM, TEXTILE AND SERICULTURE
	WITH			
34	WP(C)/5882/2023	DIPANKAR KHOUND AND 25 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B. DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE
35	WP(C)/6076/2023 B/O	RATIMA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. S SUTRADHAR	GA, ASSAM MR. D C KALITA(r-5,6) MR. B K BHAGAWATI (r-5,6) SC, GMC
36	WP(C)/6256/2023	RUBUL GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MR B CHOUDHURY	SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (sc, AG) SC, FINANCE
37	WP(C)/6332/2023	HAREN BARMAN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. S RAHMAN MRS S GOSWAMI	GA, ASSAM SC, REVENUE
38	WP(C)/6563/2023 FIXED	HALIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM MR. M HOQUE (r-5) MD A ALI (r-5)
39	WP(C)/6907/2023 FIXED	JOYDIP DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM MS. M DEV (R6) MS P DEB (R6) MS N DEB (R6) SC, GHC
40	WP(C)/7293/2023 FIXED	MANDA RAY Versus THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI MR H P NEPAL MR P H KONWAR	SC, AG SC, P W D
41	WP(C)/1053/2024	BHUPESH CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM
42	WP(C)/1336/2024 B/O	NO. 637463 EX SGT SRI DAMODAR KALITA Versus THE UNION OF INDIA AND 4 ORS	MR B SINHA MR. M HUSSAIN S W HUSSAIN	MR. K K NANDI (r-4,5) MR. A K DUTTA(R-1,2,3) MS S DEY (r-4,5) MISS. R. DAS (r-4,5) DY.S.G.I.
43	WP(C)/1472/2024	NURUN NEHAR BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE

ORDERS

44	WP(C)/8023/2018	MRIDUL KT. BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	MR. Y DOLOI MR. P K ROY (R5) MR. S K CHAKRABORTY (R5) MR A CHAKRABORTY (R5) MS. M DUTTA (R5) SC, TRANSPORT SC, FINANCE DEPTT.
45	Cont.Cas(C)/81/2020	MAHINDRY DAS Versus SANJAY KISHOR AND ANR.	MR H DAS MR. B C DEKA	
46	Cont.Cas(C)/625/2020	DR. PRADEEP KUMAR GOGOI Versus S JAGANNATHAN, IAS, AND 4 ORS	MR. S B PRASAD	
47	Cont.Cas(C)/26/2023 FIXED	SHIBU CHANDRA NATH AND 2 ORS Versus MAHENDRA KUMAR YADAVA, IFS AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. P N GOSWAMI (r-1,2) MR. I KALITA (r-1,2) MR. D GOGOI (r-1,2)
48	Cont.Cas(C)/365/2023	UPEN BRAHMA Versus K M GOPAL SANA RAJKUMAR AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH	
49	Cont.Cas(C)/521/2023	RAJAT SUBHRA BHATTACHARJEE Versus SAMIR SINHA AND ANR	MR. N BORAH N AHMED MR M.J. BHARALI	MR. B GOGOI (r-1,2) MR P NAYAK (r-1,2) MR A CHALIHA (r-1,2)
50	Cont.Cas(C)/753/2023	AKINUR ISLAM Versus JAY SHIVANI AND ANR	MR. M ISLAM MS A KHATUN	MS M BORA
51	I.A.(Civil)/1092/2024 FIXED, WITH WP(C)/6330/2019 (D/O), WP(C)/6468/2019 (D/O) in WP(C)/6330/2019 WITH	CACHAR PAPER MILL OFFICERS AND SUPERVISORS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	D DAS D GUPTA	DY.S.G.I.
52	I.A.(Civil)/934/2024	CACHAR PAPER PROJECT WORKERS AND EMPLOYEES UNION AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	D DAS	SC, C.G.C.
53	I.A.(Civil)/1351/2024 in WP(C)/218/2023 WITH WP(C)/218/2023	BORSING LANGLEH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH	SC, AGRI. DEPARTMENT
		BORSING LANGLEH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, AGRI. DEPARTMENT SC, K A A C

HEARING

54	WP(C)/2275/2015 B/O	SMTI. NILIMA BALA MALI Versus THE STATE OF ASSAM AND 3 ORS	MR.J SARMA	SC, FORESTR1-4
55	WP(C)/4376/2020 FIXED	MD. ZAMIUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R ISLAM MR. M P SARMA	GA, ASSAM MR. H. SARMA, ADDL. SR. GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024

7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOOND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 24th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1134/2024 WITH OFFICE NOTE, B/O	SOPIKUL ISLAM @ SOFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	P ADHIKARI MR A K AZAD	PP, ASSAM
2	Bail Appln./1472/2024	KISHORE SINHA Versus THE STATE OF ASSAM AND ANR.	MR. N C DAS MS. M DEVI MS M BORAH	PP, ASSAM
3	Bail Appln./1476/2024	LUNKHOHAO KHONGSAI AND 2 ORS. Versus UNION OF INDIA	MR. A AHMED MR A AHMED	SC, DRI
4	Bail Appln./1480/2024	AHMED ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
MOTION				
5	AB/1335/2024	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
6	AB/1336/2024	CHIRAN DAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
ADMISSION				
7	Crl.A./144/2024 FIXED	MUNTAZ ALI Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
BAIL HEARING (BA)				
8	Bail Appln./3773/2023 WITH OFFICE NOTE & LCR (SCANNED), B/O	TUNTUN MAHATO Versus THE UNION OF INDIA	G UDDIN P ADHIKARI MR A K AZAD	SC, NCB
9	Bail Appln./3932/2023 WITH SCANNED COPY OF LCR & CD, FIXED	MD. HASAN ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
10	Bail Appln./580/2024 WITH OFFICE NOTE, B/O	SAMIR KHAN Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
11	Bail Appln./948/2024 WITH OFFICE NOTE & SCANNED COPY OF CASE RECORD, B/O	CHANDRA JOY JAMATIA Versus THE UNION OF INDIA	MR. M AHMED MD I H LASKAR	SC, DRI

12	Bail Appln./1117/2024 FIXED	ABUL KALAM Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
13	Bail Appln./1211/2024 FIXED	SUNA BANU BEGUM Versus THE STATE OF ASSAM	MR. N J DUTTA	PP, ASSAM
14	Bail Appln./1223/2024 FIXED	LALCHAN BADSHA AND 3ORS. Versus THE STATE OF ASSAM	MS. N NASRIN MR K ISLAM MR A ALIM SK	PP, ASSAM
15	Bail Appln./1255/2024 FIXED	BAPAN DEB NATH Versus THE STATE OF ASSAM	MR P DAS A DAS MS N BARUAH	PP, ASSAM
16	Bail Appln./1303/2024 FIXED	PANKAJ BHATTACHARJEE Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
17	Bail Appln./1384/2024 FIXED	ASHEM ROJIT SINGH Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
18	Bail Appln./1386/2024 FIXED	RUPSHAB ALI Versus THE STATE OF ASSAM	MR S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM
19	Bail Appln./1388/2024 FIXED	UNUSH ALI ALIAS MD. UNUSH ALI Versus THE STATE OF ASSAM	MR. N. ISLAM MR. SAIDUL ALOM	MR S H SIKDAR MR. S HAQUE PP, ASSAM
20	Bail Appln./1393/2024 FIXED	ROSAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM

BAIL HEARING

21	AB/948/2024 WITH OFFICE NOTE & SCANNED COPY OF CASE RECORD, B/O	JAMAL HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
----	---	--	---	-----------

HEARING

22	Crl.A./218/2013 WITH LCR 5 FILES, FIXED	KALU DAS and ANR. Versus THE STATE OF ASSAM,	MR.H DAS MS.T SOM MS.B BHUYAN MS.S KALITA MS.R BORGHAIN	PP, ASSAM
----	--	---	---	-----------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WP(C)/4068/2021 AT 10:15 AM	AMBE WIRE PRIVATE LIMITED Versus THE UNION OF INDIA 2 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
WITH 2 WP(C)/3965/2021	AMBE WIRE PRIVATE LIMITED Versus THE UNION OF INDIA AND 2 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
WITH 3 WP(C)/4025/2021	AMBE WIRE PRIVATE LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
MOTION			
4 WP(C)/301/2023	LOCHAN BORA Versus THE TEZPUR UNIVERSITY AND 4 ORS.	MR S BORTHAKUR MR. P K BORAH	MR. K GOGOI DY.S.G.I.
5 Cont.Cas(C)/270/2024	MD. ANUAR SADAT Versus SURANJANA SENAPATI	MS. B DEVI	
6 WP(C)/2403/2024 FIXED	MOHAN CH KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA MS. R DEVI	SC, ELEM. EDU SC, AG (A AND E) MR B DEURI, G.A ASSAM MR B DEORI SC, FINANCE
7 WP(C)/2426/2024 FIXED	LAKHIMAI BHAGAWATI Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG MR B DEORI SC, FINANCE

8	WP(C)/2654/2024	MOZIDUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. M ISLAM MS A KHATUN	SC, SEC. EDU.
9	WP(C)/2656/2024	MALAYA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
10	WP(C)/2657/2024	MONOWARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS	SC, SEC. EDU.
11	WP(C)/2663/2024	JAHANGIR SHEIKH AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	GA, ASSAM SC, SEC. EDU.
12	WP(C)/2665/2024	DR. DEBAJYOTI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. M K MISRA MR. B P SINHA	SC, HIGHER EDU SC, AG (A AND E)
13	WP(C)/2677/2024	GUNESWAR DOHUTIA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI	SC, ELEM. EDU SC, FINANCE
14	WP(C)/2681/2024	LAKHIMI PHUKAN AND 16 ORS. Versus THE STATE OF ASSAM AND 19 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. M ISLAM MR. R ALOM	SC, HIGHER EDU
15	WP(C)/2682/2024	RANU PRABHA DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS K BARMAN	GA, ASSAM SC, BTC SC, EDU SC, FINANCE DEPTT.
16	WP(C)/2683/2024	JYOTISHA MAHANTA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY	SC, SEC. EDU.
17	WP(C)/2687/2024	PANCHABATI DEVI Versus GAUHATI UNIVERSITY AND 4 ORS	MR. S C KEYAL	SC, G U
18	WP(C)/2689/2024	LIAKAT ALI MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, AG (A AND E) SC, SEC. EDU.
19	WP(C)/2696/2024	VIOLINA DAS Versus THE STATE OF ASSAM AND 7 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM SC, SEC. EDU. SC, BTC
ORDER (STAY VACATING)				
20	I.A.(Civil)/649/2024 in WP(C)/2656/2023	ANITA THAKURIA Versus RAHUL PATHAK AND 6 ORS	DR R C BORPATRA GOHAIN MR D C NATH MR. M MONDAL	MR. R B GOHAIN SC, SEC. EDU.
	WITH WP(C)/2656/2023	RAHUL PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS U SHARMA	SC, HIGHER EDU MR. D NATH
21	I.A.(Civil)/1337/2024 in WP(C)/6723/2023	PRINCIPAL, CACHAR COLLEGE Versus BISWAJIT YADAV AND 6 ORS	MR M R ADHIKARI	MR. T J MAHANTA MR D MAHANTA
	WITH WP(C)/6723/2023	BISWAJIT YADAV Versus THE STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MR D MAHANTA	SC, HIGHER EDU MR. R P SARMAH (R-3,4,5) MR M R ADHIKARI (R-3,4,5) MS M BORAH (R-3,4,5)
ORDER (IMPLEADMENT OF PARTY)				
22	I.A.(Civil)/1394/2024 in Cont.Cas(C)/538/2020	DULAL CHANDRA SARMA, Versus SHRI RITHWISH KUMAR CHAKI AND 6 ORS.	MR. P K DAS	MR S M T CHISTIE SC, EDU

WITH[Cont.Cas\(C\)/538/2020](#)

DULAL CHANDRA SARMA
Versus
 SHRI RITHWISH KUMAR CHAKI AND ORS.

MRS. P P BORAH
 MR. P K DAS

MR S M T CHISTIE
 MR. R MAZUMDAR
 MR. P K BORAH
 MR. B DEORI

ADMISSION

- 23 [WP\(C\)/666/2019](#)
CAVT. NO.0014/2019
WITH CAVT.
- ALTAH HUSSAIN
Versus
 THE STATE OF ASSAM AND 7 ORS.
- MR. A K DUTTA
 MR. B PURKAYASTHA
- SC, ELEM. EDU
 MR H R A CHOUDHURY
 MR H R CHOUDHURY
 MR. S SUTRADHAR
 FOR CAVEATOR
 MR. J M SULAIMAN
- 24 [WP\(C\)/2227/2019](#)
FIXED
- NITYANANDA SARKAR AND 69 ORS.
Versus
 THE STATE OF ASSAM AND 5 ORS.
- MR P BHARADWAJ
 MR. M K CHOUDHURY
 MR. A BARKATAKI
 MR H K DAS
 MR. N BARUAH
 MR. M SARMA
 MR. U PATHAK
 MR N K SARMA
- SC, ELEM. EDU
 MR S BORA (R-5&6)
 SC, FINANCE
- 25 [WP\(C\)/2847/2019](#)
- SANKAR RANJAN PAUL
Versus
 THE STATE OF ASSAM AND 7 ORS.
- MS. N SHYAMAL
 MR. U K NAIR
- DR. B AHMED (R-5)
 MR. M K CHOUDHURY (r-5)
 MR. N HAQUE (R-5)
 MR. A BARKATAKI (r-5)
 MR. I ALAM (SC, NCTE, R-8)
 MR K UDDIN (R-5)
 MR. A K AZAD (R-5)
 MR. S R BARBHUIYA
 MR M HUSSAIN
 MR. C BHATTACHARJEE
 (SC, SECONDARY EDU. DEPT.)
- WITH**
- 26 [WP\(C\)/4225/2019](#)
- SANKAR RANJAN PAUL
Versus
 THE STATE OF ASSAM AND 4 ORS.
- MS. N SHYAMAL
 MR. D NANDI
 MR. U K NAIR
 MR. S K DAS
 MR. M P SARMA
- MS P SARMAH
 SC, SEC. EDU.
- 27 [WP\(C\)/366/2022](#)
- ON THE DEATH OF SUSHIL KUMAR DAS,
 HIS LEGAL HEIRS MANJU DAS AND ORS
Versus
 THE STATE OF ASSAM AND 7 ORS
- MR H BEZBARUA
 MR. U SARMA
- SC, ELEM. EDU
 GA, ASSAM
 SC, AG
- 28 [WP\(C\)/2736/2022](#)
- PRADIP KUMAR SARMA
Versus
 THE STATE OF ASSAM AND 5 ORS
- MR. K M HALOI
 MR. B DAS
- SC, AG
 MR. U K DAS (R5)
 MS. B D SARMAH (R5)
 SC, SEC. EDU.
 SC, FINANCE
- 29 [WP\(C\)/7372/2022](#)
- MITHARAM DUTTA
Versus
 THE STATE OF ASSAM AND 4 ORS
- MR. MANISH GOSWAMI
 MR R SINGHA
 MS S PATOWARY
- SC, ELEM. EDU
 SC, SEBA (R-5)
- 30 [WP\(C\)/7512/2022](#)
FIXED
- SMTI. RENUKA DEVI AND 14 ORS
Versus
 THE STATE OF ASSAM AND 4 ORS
- MR A R MEDHI
 MS C DAS
 MR P C R MEDHI
- SC, ELEM. EDU
 GA, ASSAM
 MR A CHALIHA, SC,
 FINANCE DEPTT., ASSAM
- 31 [WP\(C\)/4843/2023](#)
CAVT. NO.09352/023,
FIXED, WITH CAVT. 935/2023,
WITH WP(C)/7980/2019 (D/O),
WP(C)/2442/2023 (D/O)
- MD. MAZID ALI
Versus
 THE STATE OF ASSAM AND 5 ORS.
- MR. P J SAIKIA, SR. ADV
 MR. M KALITA
 MR. J HATIMURIA
- MR. S
 HAZARIKA(CAVEATOR)
 SC, EDU
- WITH**
- 32 [WP\(C\)/5584/2023](#)
CAVT. NO. 09352/023,
- MAZID ALI
Versus
 THE STATE OF ASSAM AND 6 ORS.
- MR. P J SAIKIA, SR. ADV
 MR. M KALITA
 MR. J HATIMURIA
- MR. S HAZARIKA (FOR
 CAVEATOR)
 SC, SEC. EDU.
- 33 [WP\(C\)/4968/2023](#)
- MD. HOCHANE MUBARAK
Versus
 THE STATE OF ASSAM AND 5 ORS
- MR. B SHARMA
 MR. N J GOGOI
- SC, ELEM. EDU
 MR. J KALITA (R- 6)
 MS. S DEB (R- 6)
 SC, FINANCE

34	WP(C)/6370/2023	CHAMPA KHERKATARY AND 11 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, ELEM. EDU SC, BTC
35	WP(C)/1779/2024	AMIKAR ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. R MAJUMDAR MS A DAS MS. U NANDA MS. J GHOSH	SC, ELEM. EDU GA, ASSAM MR. R ALI (R-6) MR M Z SHAH (R-6) MR. MUSTAFA HUSSAIN (R-6)
ORDERS				
36	WP(C)/4525/2016	UPEN BORA Versus THE STATE OF ASSAM AND 6 ORS	MR.M BORAH	GA, ASSAM MR.H RAHMAN(R-7) SC, SECONDARY EDUCATION MRS.R GOGOI(R-5)
37	Cont.Cas(C)/506/2017 FIXED	SARADA TALUKDAR Versus PREETAM SAIKIA and ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MRS. P BHARADWAJ MR. T N SRINIVASAN	MR. D SAIKIA (R-1) MR. K K DUTTA (R-1) MR. A DEKA (R-3)(R-4)
38	Cont.Cas(C)/376/2020 FIXED	RATAN CHANDRA SHIL AND 2 ORS. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MS. N BORDOLOI SC, F.DEPTT.
WITH				
39	Cont.Cas(C)/366/2020	MOINUL HOQUE AND ANR. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,3,6) MR. R MAZUMDAR (R1)
40	Cont.Cas(C)/385/2020	RAJLAKSHMI DUTTA BORA Versus PREETOM SAIKIA AND 7 ORS.	MR. B P SINHA MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	SC, HIGHER EDU MR. K GOGOI(r-7) MR. A R TAHBILDAR
41	WP(C)/2112/2020	DR. NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV MR A KALITA MR. M MAHANTA	SC, HIGHER EDU SC, K A A C
42	WP(C)/4024/2021	MANTOSH MODAK Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE
WITH				
	I.A.(Civil)/624/2022 in WP(C)/4024/2021	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. Versus MANTOSH MODAK AND 3 ORS.		MRS A BUJARBARUAH
43	WP(C)/6348/2021	RAKIMUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR S A BARBHUYAN MR. B HUSSAIN	SC, SEC. EDU.
44	I.A.(Civil)/779/2022 IN WP(C)/2870/2011 (D/O) in WP(C)/2870/2011	MAFUL ALI Versus THE STATE OF ASSAM AND 4 ORS F	MR. SK N MOHAMMAD	MS. D.D. BARMAN, GA, ASSAM MR S M T CHISTIE, SC ELEM. EDU.
45	WP(C)/5408/2022	PROBIN CHANDRA BURAGOHAIN Versus THE GOVT OF ASSAM AND 12 ORS	MS G BORA MS. B TALUKDAR MS M GOGOI MR. D K JAIN	GA, ASSAM MR. N BARUAH (r-12) SC, SEC. EDU. SC, SSA
46	WP(C)/6496/2022 FIXED	MD. OSMAN ALI MIAH Versus THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	GA, ASSAM SC, AG SC, SEC. EDU.
47	Cont.Cas(C)/384/2023 FIXED	ASOMI GOGOI Versus NARAYAN KONWAR AND ANR	MR. S HAZARIKA MS A M DCOSTA	MR. D SAIKIA (r-1) MR S NEOGI (r-1) MR. N J KHATANIAR (r-1)

48	Cont.Cas(C)/676/2023	ABDUL KADER MIAH Versus NARAYAN KONWAR, IAS AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	MR B DEURI (r-3)
49	I.A.(Civil)/1977/2023 FIXED, WITH WP(C)/974/2008 (D/O) in WP(C)/5434/2017 WITH WP(C)/5434/2017	MEHBUB ALAM CHOUDHURY, Versus THE STATE OF ASSAM and 5 ORS.	MR.G N SAHEWALLA MR.P DEKA MS T J SAHEWALLA MD.ASLAM	SC, ELEM. EDU
		MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, ELEMENTARY EDUCATION
50	WITH WP(C)/2499/2019	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR P DEKA MD ASLAM MR. A CHETIA MS. S KATAKEY	SC, ELEM. EDU
51	WITH WP(C)/2939/2020	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA	SC, ELEM. EDU
52	WITH WP(C)/5255/2022	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	SC, ELEM. EDU
53	I.A.(Civil)/1507/2024 B/O in WP(C)/4114/2023 WITH WP(C)/4114/2023	NAYAK AMRITANAND Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU SC, APSC
		NAYAK AMRITANAND Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU SC, APSC MR. B CHOUDHURY SC, SCERT
HEARING				
54	WP(C)/1259/2015 PART-HEARD, FIXED	M/S TINGRAI CHARIALI BRICKS and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.R S MISHRA	GA, ASSAMR3-5 SC, FOREST(R1,6) MR.S CHAMARIA MR. A. BHATTACHARJEE, SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, INDUSTRIES(R2)
55	WITH WP(C)/5824/2014	M/S TINGRAI CHARIALI BRICKS and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	GA, ASSAM MR.S CHAMARIA MS. U. DAS, ADDL. SR. GA, ASSAM (R-3) SC, INDUSTRIES

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024

9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024